

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-71/2004/4672/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Syed Imdadur Rahman,  
District & Sessions Judge,  
South Salmara-Mankachar.

Dated Guwahati, the <sup>th</sup> 28 June, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No DJ.SSM-VII/1/Misc./2021-2022/667/E, dated 04.06.2022.

Sir,

With reference to the above, I am directed to inform you that you have been asked to visit Dhubri for Jail inspection, preferably on 2<sup>nd</sup> Saturday/Sunday or 4<sup>th</sup> Saturday /Sunday, submitting station leave application.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-71/2004/4673/A, dated** , 28-06-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

*Sd/-*  
27/6/22  
**JT. REGISTRAR (VIGILANCE)** *Pda*